

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

ITEM No. 102
(IB)-1480(PB)/2019

IN THE MATTER OF:

Victoria Infratech Projects Pvt. Ltd.

.... Applicant/petitioner

Vs.

Umang Realtech Pvt. Ltd.

.... Respondent

Order under Section 9 of Insolvency & Bankruptcy Code, 2016

Order delivered on 05.07.2019

Coram:

CHIEF JUSTICE (RTD.) M.M. KUMAR
HON'BLE PRESIDENT

DR. V.K SUBBURAJ,
HON'BLE MEMBER (TECHNICAL)

PRESENTS

For the petitioner:

Mr. Anurag Gupta, CA

For the Respondent(s):

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ORDER

Hon'ble the Supreme Court has stayed the proceedings in respect of Corporate Debtor. Accordingly, matter be listed for further consideration on 05.08.2019.

-Sd-

(M.M.KUMAR)
PRESIDENT

-Sd-

(V.K SUBBURAJ)
MEMBER (TECHNICAL)